

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:5077  
ANSWERED ON:21.12.2000  
MANUFACTURING OF ILLEGAL LPG CYLINDERS  
CHANDRAKANT BHAURAO KHAIRE;SADASHIVRAO DADOBA MANDLIK

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether illegal LPG cylinder manufacturing units are functioning in the country ;
- (b) if so, the details thereof, State-wise ; (
- (c) the steps being taken against the illegal units ;
- (d) whether complaints of explosion of such cylinder have also been received ;
- (e) if so, the details thereof, State-wise ; and
- (f) the action taken by the Government thereon ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS ( SHRI SANTOSH KUMAR GANGWAR )

(a) to (f) : Public Sector Oil Marketing Companies are procuring cylinders from the approved cylinder manufacturers having the statutory clearances from CCOE and BIS. However, the Ministry received some complaints relating to illegal manufacturing of mini cylinders in Meerut (U.P.) and State Government of Uttar Pradesh along with other State Governments was advised to conduct surprise raids on the premises of illegal manufacturers and take appropriate action.